COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 32 OF 2016 AND APPEAL NO. 33 OF 2016 & IA NO. 86 OF 2016

Dated: 14th August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Jindal Stainless (Hisar) Ltd. Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Abiha Zaidi

Mr. Jarul Sharma

Counsel for the Respondent(s) : Mr. G. Sai Kumar

Mr. Manuj Kaushk for R-2 & 3

<u>ORDER</u>

It is represented by the learned counsel for the appellant that written submissions have been filed after serving copy on the other side.

List the matter for reporting compliance on <u>26.09.2018</u>.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

mk/bn